

Annexure-7												
Name of the Corporate Debtor			Mangalagiri Textile Mills Private Lim			Date of Commecement of Liquidation			21.07.2026			
List of Creditors as on 18.09.2026												
List of operational creditors (Government dues)												
										Amount in Rs.		
Sl.No	Details of claimant Department	Details of claim received		Details of claim admitted		Whether related party?	% of voting share in CoC, if applicable	Amount of contingence nt claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim							
1	ESIC	14-08-24	864649	457286	OC-Govt	Not Applicabl	Not Applicable	0	0	0	407363	
2	Asst. Commissioner	24-08-24	6531661	6531661	OC-Govt	Not Applicabl	Not Applicable	0	0	0	0	
3	Asst. Commissioner	09-12-24	1745340	1745340	OC-Govt	Not Applicabl	Not Applicable	0	0	0	0	
4	MTMC	23-01-25	686959	505722	OC-Govt	Not Applicabl	Not Applicable	0	0	0	181237	
5	Spudt. APCPDCL	30-03-25	29540770	27322814	OC-Govt	Not Applicabl	Not Applicable	0	0	0	2217956	
6	EPFO	28-08-26	162242	162242	OC-Govt	Not Applicabl	Not Applicable	0	0	0	0	
Total			39531621	36725065				-	-		2806556	

Golla Ramakantha Rao
Liquidator
In the matter of Mangalagiri Textile Mills Private Limited
Date: 18.09.2026